

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY

NOTIFICATION

New Delhi, the 14th June, 2000

S.O. 575(E).— WHEREAS, the Authority, in exercise of the powers conferred by sub-section (1) of section 25 of Insurance Regulatory and Development Authority Act, 1999 has established an Insurance Advisory Committee by Notification No. S.O. 490(E) dated the 24th May, 2000;

NOW THEREFORE, in exercise of the powers conferred by sub-sections (1) and (2) of section 25 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Authority hereby makes the following amendments in the notification of the Authority No. S.O. 490(E) dated the 24th May, 2000, namely:-

In the said Notification,-

(a) for serial number 13 and the entries relating thereto, the following serial number shall be substituted, namely:-

“13. The President, Bengal Chamber of Commerce and Industry, Calcutta.”;

(b) in the entries against serial number 17, for the words and letters “Mr. Soumil Mehta”, the words and letters “ Mr. Saumil Mehta” shall be substituted;

(c) in the entries against serial number 18, for the words and letters “Mr. O.P. Tyagi”, the words and letters “Mr. A.K. Tyagi” shall be substituted;

(d) after serial number 23 and the entries relating thereto, the following serial numbers and entries shall be inserted, namely:-

“24. Mr. V.K. Bhasin, Joint Secretary & Legislative Counsel, Legislative Department, Ministry of Law, Justice and Company Affairs, Government of India”;

[F. No. IRDA/IAC/1/2000]

N. RANGACHARY, Chairperson